

THE SCHEDULE.

(See Rule 18 (1).

Return of Assets and Liabilities on first appointment on the

1. Name of the Government servant in full ( in block letters) : KR. CHIRAG BHANU SINGH.
2. Service to which he belongs : H.P.Judicial Service (CADRE of ADDL/DISTT-SESSIONS JUDGE ).
3. Total length of service up to date : (From 17.9.2007 till date )  
(i) in non-Gazetted rank : N/A.  
(ii) in Gazetted rank. : AT & SJ, Solan.
4. Present Post held and place of posting. : AD& SJ, Solan.
5. Total annual income from all source during the Calendar year immediately preceding the 1st January \_\_\_\_\_ : 5,84,000/-
6. Declaration:

I hereby declare that the return enclosed namely, Forms I to V are complete, true and correct as on 31.8.2007 to the best of my knowledge and belief, in respect of information due to be furnished by the under the provisions of sub-rule (1) of Rule 18 of the Central Services (Conduct) Rules, 1964.

Dated: 10.10.07

  
Kr. Chirag Bhanu Singh)  
Additional District & Sessions  
Judge, Solan, H.P.

FORM NO.1.

Statement of immovable property on first appointment as on the \_\_\_\_\_ (e.g., Lands House, Shops, Other Buildings, etc.)

6

Sl.	Description of property	Precise Location (Name of District Division, Taluk and Village in which the property is situated and also its distinctive number, etc.)	Area of land (in case of land and buildings)	Nature of land in case of landed property.	Extent of interest	If not in own name, state in whose name held and his/her relationship, if any to the Government servant.	Date of acquisition	How acquired (whether by purchase, mortgage, lease inheritance, gift or otherwise) and name with details of person/persons from whom acquired (address and connection of the Government servant if any, with the person/persons concerned) Please see Note 1 below.	Value of the property (see Note 2 below)	Particulars of sanction of prescribed authority, if any.	Total Annual income from the property.	Remarks
1.	2.	3.	4.	5.	6.	7.	8.	9.	10.	11.	12.	13.
1.	Ancestral Land property 1/6th share.	Rev. Vill. Doidha Dhun, Teh Sadar Distt. Mandi (H.P.).	30 Bighas	Irrigated land & unirrigated	1/6th share.	Ancestral.	Ancestral.	Ancestral	-	N/A	-	-
2.	House two storeyed. (8 rooms)	Ganpati Road Mandi (H.P.).	1/2 Bigha	N/A.	-	Kr. Mrigendra Singh (father)	1990	Ancestral.	30 lacs (Approx).	N/A.	NIL.	-
3.	House (8 Bed Room Flat).	Sai Niwas Dyerton Estate Shimla.	4 Biswas	N/A	-	Smt. Hemlata	2003.	Self acquired	25 lacs (Approx).	M.C. Shimla	NIL	-
4.	Orchard	Vill. Kiari PO Darkoti Shimla (H.P.)	45 Bighas	Orchard	Full	Smt. Hemlata Singh	1992.	Ancestral	90 lacs (Approx)	N/A.	1,20,000/- (As of now)	800 apple trees ranging from 2 years to 15 years are standing on the Orchard.

*Singh*

(Kr. Chirag Bhanu Singh)

Additional District & Sessions Judge, Solan Distt. Solan, H.P.

**FORM NO. II.**

Statement of liquid assets on first appointment as on the 31.8.2007.

(1) Cash and Bank balance exceeding 3 months' emoluments.

(2) Deposits, Loans advances and investments (such as shares, securities, debentures, etc.).

Sl. No.	Description	Name and address of Company, Bank, etc.,	Amount	If not in own name, name and address of person in whose name held and his/her relationship with the Government servant.	Annual income derived.	Remarks.
1.	2.	3.	4.	5.	6.	7.
1.	Saving Bank A/C.	UCO Bank H.C.	52,000	Self.	Not known	-
2.	Saving Bank A/C	PNB Lift Road.	48,000/-	Self.	Not known.	-
3.	Saving Bank A/C.	PNB Lift Road.	21,000/-	Joint A/C with wife.	Not known.	-
4.	FDR's in name of 1) Mutual fund 1 lac. two sons.	SBI.	-	-	-	-
		2) PNB-FDR.	(,50,000/- each.	-	-	-
5.	Agricultural income -	-	-	-	1,20,000/- (2007)	-

  
 (Kr. Chirag Bharu Singh)  
 Addl. District & Sessions Judge, Solan, HP.

FORM NO. III

Statement of movable property on first appointment  
as on the 31.8.2007.

Sl. No.	Description of items.	Price or value at the time of acquisition and/or the total payments made up to the date of return, as the case may be in case of articles purchased on hire purchase or instalment basis.	If not in own name, name and address of the person in whose name and his/her relationship with the Government servant.	How acquired with approximate date of acquisition.	Remarks.
1.	2.	3.	4.	5.	6.
1.	Household articles including fridge, T.V. Computer etc. (full furnished house at Shimla) 3 Bed room Apartment.	2 lacs (Approx)	-	1996-2006	-
2.	Car	2.70 lac (Rs. 2,70,000/- Paid in 4 years.)	N/A.	2003	Instalments @ 4500/- to be paid only for 10 months only.
3.	Gold Jewellery 87 tolas	-	N/A.	Ancestral received at the time of marriage.	
	Diamond jewellery	2.00 lacs	N/A	1997-2007.	

( Kr. Chirag Bhanu Singh)

Additional District & Sessions Judge,  
Solan, Distt. Solan, HP.

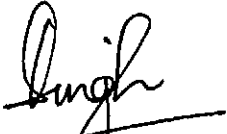
FORM NO.IV.

Statement of Provident Fund and Life Insurance Policy on First appointment as on  
31.8.2007.

Insurance Policies.					Provident Funds.				
Sl. No.	Policy No. and date of policy	Name of Insurance company	Sum insured/date of maturity.	Amount of annual premium.	Type of Provident Funds/GPF/CPF Account No.	Closing balance as last reported by the Audit/Accounts Officer alongwith date of such balance.	Contribution made subsequently	Total	Remarks (if there is dispute regarding closing balance, the figures according to the Government servant should also be mentioned in the column).
1.	2.	3.	4.	5.	6.	7.	8.	9.	10.

CPF NO. still awaited. However, 2 LIC policies, premium whereof amounting to Rs.4711.00 and Rs.1017/- are being paid every year since the year 1997.

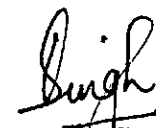
Dated 10.10.07

  
 (Kr. Chirag Bhanu Singh)  
 Additional District & Sessions Judge,  
 Solan, District Solan, H.P.

FORM NO.V.

Statement of Debts and others Liabilities on First Appointment  
as on the 31.8.2007.

Sl. No.	Amount	Name and address of Creditor.	Date of incurring Liability	Details of Transaction	Remarks.
1.	2.	3.	4.	5.	6.
1.	2,48,400/-	PNB, Lift Road Shimla.	2003	Rs.4,50,000/- taken as House Loan for a term of 20 years being repaid on a monthly instalment of Rs.4200/- only.	No default till date.
2.	45,000/-	ICICI Shimla.	2003	Initial loan was for a purchase of Car.	Only 10 instalments remain to be paid.
3.	No other debts and liabilities.				

  
(Kr. Chirag Bhanu Singh)  
Additional District & Sessions Judge,  
Solan, District Solan, HP.